THE MINISTER OF FINANCE AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a statement (in English and Hindi) of the estimated receipts and expenditure of the Government, for the year 2024-25.

[Placed in Library. *See* No. L. T. 189/18/24]

FISCAL POLICY STATEMENTS, 2024-25

MR. CHAIRMAN: Now, Fiscal Policy Statements, 2024-25. Shrimati Nirmala Sitharaman.

THE MINISTER OF FINANCE AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, under sub-section (1) of Section 3 of the Fiscal Responsibility and Budget Management Act, 2003, a copy each (in English and Hindi) of the following papers:-

(i) Medium-term Fiscal Policy cum Fiscal Policy Strategy Statement;

(ii) Macro-Economic Framework Statement.

[Placed in Library. See No. L. T. 190/18/24]

THE BUDGET OF UNION TERRITORY OF JAMMU AND KASHMIR, $2024\mathchar`-25$

MR. CHAIRMAN: The Budget of Union Territory of Jammu and Kashmir, 2024-25; Shrimati Nirmala Sitharaman. ... (Interruptions)...

THE MINISTER OF FINANCE AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, statements (in English and Hindi) of the estimated receipts and expenditure (2024-25) of the Union territory of Jammu and Kashmir (with Legislature).

[Placed in Library. See No. L. T. 190A/18/24]

MR. CHAIRMAN: The House stands adjourned to meet at 11.00 A.M. on Wednesday, the 24th July, 2024.

The House then adjourned at fifty minutes past one of the clock till eleven of the clock on Wednesday, the 24th July, 2024.